NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

NAME (IN CAPITAL)

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 20/14	TP 56/16	To file reioinder	397/398	Manjunatha Dasappa & Another Vs. Transglobal Power Ltd. & 4 Others.

NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
1.	JAHNAVI VISVANATHAN 944581254 j	RESPONDENTS	Jahren :
2,	Praj wal-k. Avadly a	- Pelitianer	Tuyo K Study

Counsel for petitioner is present. Counsel for respondent is present. Counsel for petitioner has filed rejoinder.

List it for hearing on 14.11.2017.

MEMBER (J)

SIGNATURE